

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1143
ANSWERED ON:11.12.2013
GRANTING DEGREES BY AUTONOMOUS COLLEGES
Venugopal Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that the Government has decided to allow "A" grade autonomous colleges to grant degrees;
- (b) if so, the details thereof;
- (c) whether it is true that the University Grants Commission has stipulated certain conditions for the autonomous colleges issuing degrees; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) & (b): No, Madam. As per the provisions of the University Grants Commission (UGC) Act, 1956, the degree granting powers can be exercised only by a University, set up either under a Central Act or a State Act, or an institution deemed to be a university notified under Section 3 of the UGC Act, or an institution especially empowered by the Parliament.
- (c): No, Madam. However, an expert committee has been set up by the UGC to examine the issue.
- (d): Does not arise.